

Violation by DOT of its own Guidelines

1390. SHRI KRISHNA KUMAR BIRLA :

SHRI GHUFRAN AZAM:

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government's attention has been drawn to a news item in the Times of India dated 25th November, 1993 captioned "DOT flouted own guidelines" ;

(b) if so, whether the Department of Telecommunications had violated its own guidelines issued from time to time in respect of cellular phones ;

(c) if so, the details thereof ; and

(d) the steps Government propose to take to fully implement DOT guidelines ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Yes, Sir. (b) to (d) The news item relates to the arguments put forward by the Counselors of the contending parties in the case of franchising of Cellular Mobile Telephone Service in Bombay, Delhi, Calcutta & Madras, in the Hon'ble court of Chief Justice of India, Supreme Court. As the matter is subjudice in the Hon'ble Supreme Court of India, no comments can be offered at this stage.

Telephone Calls to Golf from a dead Phone

1391. SHRI V. GOPALASAMY: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government's attention has been drawn to a news item which appeared in Indian Express on the 5th August, 1993 captioned Rs. 98,978 bill for calls to gulf from a dead phone ;

(b) whether any enquiry has been ordered by Government into this episode; and

(c) if not, what are the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) Matter is being investigated.

(c) Does not arise in view of (b) above.

Time taken for the Installation of Tele-phones Sanctioned to MPs

1392. SHRIMATI SATYA BAHIN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) what is the time limit for the installation of telephone connections sanctioned out of turn on the recommendations of Members of Parliament;

(b) whether it is a fact that the telephone connections sanctioned on the recommendations of the Members of Parliament in 1992 in Dehradun district of Uttar Pradesh have not been installed so far; and

(c) if not, what are the reasons therefor and by when these connections are likely to be installed ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Telephone connections sanctioned out of turn on the recommendations of Members of Parliament are to be installed within thirty days after observance of Departmental formalities subject to technical feasibility.

(b) and (c) No, Sir. All the telephone connections sanctioned on the recommendations of Members of Parliament, in Dehradun District during the year 1992 have been installed except one due to non-submission of registration particulars. This connection will be provided on completion of Departmental formalities by the applicant.

सौराष्ट्र क्षेत्र में नये टेलीफोन कनेक्शन

1393. श्री चिपन भाई हरिभाई मुबल : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1993-94 तथा 1994-95 के दौरान सौराष्ट्र के राजकोट, जामनगर, जूनगढ़, भावनगर, कच्छ, अमरेली तथा सुरेन्द्र नगर जिलों में कितने नये टेलीफोन कनेक्शन दिये जायेंगे,

(ख) 30 नवम्बर, 1993 की स्थिति के अनुसार इन जिलों में प्रतीक्षा-सूची की स्थिति क्या है

तथा श्रेणीवार प्रतीक्षा सूची के अनुसार कितने टेलीफोन कनेक्शन दिये गये;

(ग) क्या यह सच है कि संचार विभाग द्वारा प्रतीक्षा-सूची के अनुसार नये टेलीफोन कनेक्शन नहीं दिये गये हैं; और

(घ) यदि हां, तो इसके क्या कारण हैं ?

संचार मंत्रालय के राज्य मंत्री (श्री सुख राम :
(क) सौराष्ट्र क्षेत्र के जिलों में 1993-94 के दौरान जारी किये जाने वाले प्रस्तावित नये टेलीफोन कनेक्शनों की संख्या विवरण के कालम 3 में दी गई है (नीचे देखिए)।

1994-95 के लिए नये टेलीफोन कनेक्शनों के वित्तियत लक्ष्य की अभी अन्तिम रूप नहीं

दिया गया है। तथापि, गुजरात दूरसंचार सर्किल में समग्र रूप से नए टेलीफोन कनेक्शन प्रदान करने का लक्ष्य अन्तिम तौर पर 1,10,000 निर्धारित किया गया है।

(ख) 30-11-93 की स्थिति के अनुसार श्रेणीवार प्रतीक्षा सूची और जारी किये गये टेलीफोन कनेक्शनों का क्रमबद्ध कालम 4, 5, 6 और 7 में दिया गया है। इन जिलों में श्रेणीवार जारी किये गये टेलीफोन कनेक्शनों के बारे में सूचना समेकित की जा रही है और उसे सदन-पटल पर रखा दिया जाएगा।

(ग) जी, नहीं।

(घ) प्रश्न नहीं उठता।

विवरण

1993-94 के दौरान जारी किये जाने वाले प्रस्तावित नए टेलीफोन कनेक्शनों की संख्या और 30-11-93 की स्थिति के अनुसार श्रेणीवार प्रतीक्षा सूची एवं सौराष्ट्र क्षेत्र के जिलों में जारी किये गये टेलीफोन कनेक्शनों की संख्या

क्र. सं.	जिले का नाम	93-94 के दौरान जारी किए जाने वाले प्रस्तावित नये टेलीफोन कनेक्शनों की संख्या	एनटीसी की प्रतीक्षा सूची	सामान्य	93-94 के दौरान 30-11-93 तक जारी किए गए टेलीफोन कनेक्शनों की संख्या	
			ओबाई.टी			
			गैर-ओबाई.टी विशेष			
1	राजकोट	4000	231	291	13299	2621
2	अमरगढ़	1000	20	218	2803	460
3	सुबागढ़	2000	85	105	4680	956
4	वडवानसर	2000	632	648	10617	670
5	कच्छ	2500	220	81	6103	076
6	अमरगढ़ी	1000	56	69	1970	494
7	सुरेन्द्र नगर	2000	29	116	1989	814

Delay in the Distribution of New Tele phone Directory

1394. Dr. BAPU KALDATE: Will the Minister of COMMUNICATION be pleased to state:

(a) whether there is any prescribed time limit within which a new telephone directory is required to be published;

(b) if so, what are the details thereof;

(c) what is the period prescribed for distribution of a new telephone directory

after publication in various cities of each state;

(d) whether Government are aware that the new telephony directory when brought out is distributed very late in Aurangabad (Maharashtra); and

(e) if so, what measures have been taken by Government to ensure distribution of new telephone directories in various cities within a reasonable time after its publication?